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# Andhra Pradesh Agricultural Indebtedness (Relief) (Amendment) Act, 1984

#### 29 of 1984

[20 September 1984]

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# Andhra Pradesh Agricultural Indebtedness (Relief) (Amendment) Act, 1984

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### [20 September 1984]

An Act to amend the Andhra Pradesh Agricultural Indebtedness (Relief) Act, 1977. Be it enacted by the Legislature of the State of Andhra Pradesh in the Thirty-fifth Year of the Republic of India as follows:- \* Received the Assent of the President on the 10th September, 1984. For State men of Objects and Reasons, please see the Andhra Pradesh Gazette, Part-IV-A, Extraordinary, dated the 5th September, 1983, page 8.

#### 1. Short Title :-

This Act may be called the Andhra Pradesh Agricultural Indebtedness (Relief) (Amendment) Act, 1984.

#### 2. Amendment Of Section 3:-

In the Andhra Pradesh Agricultural Indebtedness (Relief) Act, 1977 (Act 7 of 1977), in section 3, in clause (r), for the words "includes a person", the words "includes a fisherman and any person" shall be and shall be deemed always to have been substituted.